

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

91/2001

APPLICATION NO.: _____

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22.1.2003.

Mr. Nand Kishore: Counsel for the applicant.

Mr. T.P. Sharma: Counsel for the respondents 1 & 2

none present for R.3

Heard.

It is noticed that the respondents have already withdrawn the letter dated 4.5.2000 (Annex. A.1) vide communication dated 6.6.2001 (Annex R1)

Copy Served
Date 191/192
at 24.1.03

The applicant had challenged the seniority of Mr. Ajay Dixit at Sl. No. 42 A. Since the order has been withdrawn by letter dated 6.6.2001 (Annex. R1), the grievance of the applicant does not survive.

O.A. is therefore dismissed as having become infructuous.

Nagrath *Gupta*
(A.P. Nagrath) (G.L. Gupta)
Administrative Member Vice Chairman.